

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -1081
ANSWERED ON - 04/12/2024

DRUG TRAFFICKING AND ITS IMPACT ON YOUTHS

1081. SHRI ANIL KUMAR YADAV MANDADI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether Government is aware of the fact that there were large haul of drugs across the country which is a matter of serious concern for society at large;
- (b) if so, the details thereof;
- (c) whether Government has taken any concrete step to prevent availability of drugs to its consumers particularly youths of the country; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

- (a) As per information provided by Narcotics Control Bureau, Ministry of Home Affairs, there have been drug trafficking activities over the past few decades. To counter the same, various Drug Law Enforcement Agencies (DLEAs) are making relentless efforts that have resulted in significant seizures of narcotic drugs and psychotropic substances.
- (b) The details regarding number of NDPS cases booked by various DLEAs from 2019 to 2024* (Upto 30th September) are mentioned hereunder:

Sr. No.	Year	Cases
1	2019	57,867
2	2020	55,622
3	2021	68,144
4	2022	1,02,769
5	2023	1,09,546
6	2024 (Sept)*	61,642

*Provisional figure (Source: NCB database)

Further, the quantity-wise details of seized drug & number of persons arrested during the last 5 years are attached herewith as **Annexure-A**

(c) & (d) The Government has taken various steps to prevent availability of drugs to its consumers particularly youth in the country. The details of the same are attached at **Annexure-B**.

Annexure referred to in reply to part (b) of Rajya Sabha Unstarred Question No.1081 to be answered on 04.12.2024

Quantity of Drug seized & Number of persons arrested by all DLEAs for the period 2018-2024 (upto Sept)*

	2019	2020	2021	2022	2023	2024-Sept*
Total Person Arrested	74,620	73,841	93,538	1,26,516	1,32,954	77,875
Drug/Year	2019	2020	2021	2022	2023	2024-Sept*
ACETIC ANHYDRIDE (In Kg)	214	121	24,265	333	40	11,375
ATS (In Kg)	1,774	1,357	387	1,224	3,406	977
COCAINE (In Kg)	66	19	364	218	292	40
CODEINE (In Kg)	0	6,537	660	355	59	0
CODEINE (In Litre)	0	2,229	994	2,922	70	0
CBCS (In Litre)	0	2,542	569	1,059	19,619	2,537
EPHEDRINE/PSEUDOEPHEDRINE (In Kg)	686	841	325	1,001	969	144
FENTANYL HCL (In Kg)	0	0	0	0	0	0
GANJA (In Kg)	3,42,045	5,80,625	8,12,545	7,18,376	6,28,612	3,35,368
HASHISH (In Kg)	3,572	4,178	4,197	3,495	3,320	5,414
HASHISH OIL (In Kg)	9	17	112	104	55	127
HEROIN (In Kg)	3,230	3,838	7,197	5,410	2,986	1,652
KETAMINE (In Kg)	647	228	1	3	31	0
KHAT LEAVES (In Kg)	952	16	47	0	320	0
LSD (In Blot)	16,710	6,645	6,314	1,150	35,720	6,947
MDMA (In Kg)	14	347	117	63	89	66
MEPHEDRONE (In Kg)	53	275	138	2,872	688	2,320
MESCALINE (In Kg)	0	0	0	2	0	25
METHAQUALONE(MANDRAX) (In Kg)	49	10	15	57	26	25
MORPHINE (In Kg)	125	17	96	129	210	45
MORPHINE (In Litre)	0	684	35	0	0	0
OPIUM (In Kg)	4,488	5,097	5,161	3,805	8,533	7,180
POPPY HUSK & POPPY STRAW (In Kg)	2,85,506	3,84,173	6,42,609	3,98,356	5,41,987	3,95,735
INJECTION (In No.)	0	1,18,222	1,73,325	91,982	4,83,134	1,98,378
CBCS (In Bottle)	4,81,362	10,23,450	15,31,666	13,20,132	20,72,946	9,72,809
TABLETS OF ALL TYPES IN KGS	264	255	1,667	802	1,290	212
TABLETS OF ALLTYPE IN NO.	3,12,03,140	4,22,25,867	3,79,89,918	1,72,96,622	1,84,36,013	3,71,34,255

*Provisional figure

(Source: NCB database)

Annexure referred to in reply to part (c) & (d) of the Rajya Sabha Unstarred Question No.1081 to be answered on 04.12.2024

Steps taken by government for preventing availability of drugs in the country are as under:-

- i. Ministry of Home Affairs (MHA) has established a **4-tier Narco-Coordination Centre (NCORD)** mechanism for ensuring better coordination between Central & State Drug Law Enforcement Agencies and other stake holders in the field of controlling drug trafficking and drug abuse in India. An NCORD portal has been developed by NCB. It is an all in one portal for information related to drug law enforcement. Topics like NCORD, Training & Capacity Building, Narco-offenders data, legal information, exemplary initiatives taken by states etc. are covered on the NCORD portal.
- ii. A **Joint Coordination Committee (JCC)** with DG, NCB as its Chairman has been set up by Government of India on 19 July 2019 for monitoring the investigation of significant and important drug cases including cases of narco-terrorism,
- iii. As outcome of the 5th Apex Level Committee meeting of NCORD, a dedicated **Anti Narcotics Task Force (ANTF)** headed by ADG/IG level Police Officer has been established in each State/UT to function as the NCORD Secretariat for the State/UT and follow-up on compliance of decisions taken in NCORD meetings at different levels.
- iv. Government of India has empowered National Investigation Agency under NDPS Act, 1985 in the year 2020 for investigation of narco-terrorism cases.
- v. To keep check at the land and sea borders, Border Security Force, Indian Coast Guard, SSB and Assam Rifles have been empowered under the Narcotics Drugs & Psychotropic Substances Act for making interdiction of narcotic drugs in remotest and far-flung areas of the country.
- vi. In view of the Inter-state movement of narcotics across the country by railway network, the RPF has also been empowered under NDPS Act, 1985 for search, seizure and arrest.
- vii. NCB coordinates with other agencies like, Navy, Coast Guard, BSF, State ANTF etc. in conducting joint operations to control the drug trafficking.
- viii. A high level dedicated group viz; **Multi agency Maritime Security Group (MAMSG)** has been created in National Security of Council Secretariat (NSCS) to analyze the drug trafficking through maritime routes, challenges and solutions.
- ix. NCB in association with Interoperable Criminal Justice System (ICJS) has created a portal called National Integrated Database About arrested NDPS Offenders (NIDAAN).

x. Towards the capacity building of drug law enforcement agencies of the country, NCB is continuously imparting training to the officers of other drug law enforcement agencies.

xi. Assistance is being provided by Central Government to the states for upgradation of existing forensic science laboratory in the states under different schemes:

Police Modernization Scheme: Scheme for assistance to states/ UTs for narcotics control assistance from directorate of Forensic Science Services.

xii. MHA provides financial assistance under Assistance to States/UTs scheme to strengthening their narcotic units.

xiii. MHA, Government of India has augmented the strength of NCB from 1107 to 1598 since 2022.
